

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) : (क) जी, हां ।

(ख) दिल्ली विकास प्राधिकरण ने सूचित किया है कि रिहायशी एककों की बिक्री की लागत हर योजना में भिन्न-भिन्न है जो प्रत्येक के क़ुसी क्षेत्र तथा विशिष्टियों पर निर्भर करती है और रिहायशी एककों की अब तक निर्धारित की गई लागत इस प्रकार है :-

मध्यम आय वर्ग -- 58,900 से 72,100 रुपये तक

निम्न आय वर्ग -- 32,200 से 42,800 रुपये तक

जनता -- 10,700 से 25,200 रुपये तक ।

(ग) जी, हां ।

(घ) और (ङ) : दिल्ली विकास प्राधिकरण ने सूचित किया है कि इस संबंध में अभी तक कोई निर्णय नहीं लिया गया है ।

Discussing on planning of National Capital Region

465. DR. A. U. AZMI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that a meeting was held on 25th April, 1982 to discuss the planning of the national capital region attended by the Chief Ministers of Rajasthan, U.P. Haryana, M.P. and Lt. Governor of Delhi;

(b) whether the inter-State national capital region plan approved in 1973 covered an area of about 30,292 sq. kms. covering the Union Territory of Delhi, two districts of UP and & districts of Haryana and 5 tehsils of Rajasthan; and

(c) if so, details of matters discussed and consensus of opinion arrived thereat?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The said meeting was held on 24th April, 1982.

(b) Yes, Sir.

(c) There was a broad agreement between the Union Minister of Works and Housing and State Chief Ministers and the Lt. Governor of Delhi on the need for a planning and co-ordinating machinery for the National Capital Region in order to effectively oversee all the developments in the area on the basis of an agreed plan. The meeting discussed issues regarding the concept and content of the National Capital Region Plan and the need for special funding of the programme. It was appreciated that it was necessary to develop a common policy for industrial location, flood control, traffic and transportation and environment protection in the region.

Land Acquired so far under Urban Land ceiling Act

466. SHRI ASHFAQ HUSSAIN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the area of land acquired so far under Urban Land Ceiling Act in each of the States and Union Territories of the country; and

(b) for what specific purpose these lands are being utilised, give details?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The extent of vacant land acquired and vested with State Governments under the Urban Land (Ceiling and Regulation) Act,